

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.416
IA/6697/ND/2023, IA/5335/ND/2022, IN
IB/1129/ND/2020

IN THE MATTER OF:

Vijender Antil	...	Applicant
Versus		
Phoenix ARC Pvt. Ltd.	...	Respondent

Under Section 94(1) of IBC, 2016.

Order delivered on 20.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Anirudh Kumar
For the Respondent :

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **22.04.2024**.

Sd/-
(Court Officer)